

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

C.P. No. 14 of 1996  
in  
O.A. No. 1923 of 1994

25

New Delhi, dated this the 9th May, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Smt. Vidyawati,  
W/o late Shri Sher Singh
2. Shri Bhim Singh,  
brother of late Shri Sher Singh,  
R/o Vill. Bhanwadi,  
Post Bidwana,  
Dist. Rewari,  
Haryana. .... APPLICANTS

(By Advocate: Shri Yogesh Sharma)

VERSUS

Shri Ramesh Chand Tripathi,  
Divl. Rly. Manager,  
Western Railway,  
Jaipur Division,  
Jaipur.

.... RESPONDENT

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

After hearing the case for some time, applicants' counsel Shri Sharma prays for permission to withdraw the C.P. with liberty to pursue such remedies as are available to applicants in accordance with law.

2. Reserving such liberty as aforesaid to the applicants, the C.P. is dismissed as withdrawn and the notices to the alleged contemner are discharged.

*A. Vedavalli*

(DR. A. VEDAVALLI)  
Member (J)  
/GK/

*S.R. Adige*

(S.R. ADIGE)  
Member (A)